

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:5765
ANSWERED ON:08.09.2011
PETROL OUTLETS TO TERROR VICTIMS
Ramasubbu Shri S.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has released petrol/diesel/CNG outlets to the families of brave hearts who have sacrificed their lives in various terror attacks in the country.
- (b) if so, the details thereof for the last three years alongwith the number of such cases pending with the Government.
- (c) whether any steps were taken for speedy disposal of all such cases;
- (d) If so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N. SINGH)

(a) to (e) The Government has formulated, from time to time, special schemes for direct allotment of dealership / distributorship of petroleum products to rehabilitate the families of defence / security personnel who sacrificed their lives while defending the country.

303 retail outlet (RO) dealership and 143 Liquefied Petroleum Gas (LPG) distributorship were allotted to the eligible and willing dependants of defence personnel killed in action during the 'Operation Vijay (Kargil)'. All the allotments made under the scheme have been commissioned.

9 RO dealerships have been allotted to the dependants of all the 9 government / police personnel who were killed during the Parliament Attack in December 2001. All the 9 ROs have been commissioned.

18 dealership / distributorship of petroleum products were allotted to the dependants of the martyrs who have sacrificed their lives while defending terrorist attack on the city of Mumbai in 2008. One beneficiary has opted out of the scheme. 8 RO dealerships, 2 LPG distributorships and 3 CNG filling station have been commissioned. The remaining 4 cases are under various stages of commissioning.